

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1097
TO BE ANSWERED ON 29.07.2024**

MIGRANT WORKERS

1097 SHRI PRATAP CHANDRA SARANGI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has details of number of migrant workers;**
- (b) if so, the details of migrant workers in the State of Odisha and if not, the reasons therefor;**
- (c) the details of the migrant workers who have registered themselves, State-wise;**
- (d) whether the Government provide any facilities to migrant workers; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Ministry of Labour and Employment has launched eShram portal, on 26th August, 2021. The main objective of the eShram portal is to create a national database of unorganized workers, including migrant workers seeded with Aadhaar, and facilitate registration under existing Social Security and welfare Schemes to such workers including migrant workers. As on 24.07.2024, around 29.83 crores of which in the State Odisha more than 1.34, unorganised workers, including migrant workers have registered in this portal. The State-wise details are at annexure.

The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Act, 1979 has been enacted to protect the interests of the migrant workers. The Act provides for registration of certain establishments employing Inter State Migrant Workers, licensing of contractors etc. Workers employed with such establishments are to be provided payment of minimum wages, journey allowance, displacement allowance, residential accommodation, medical facilities and protective clothing etc.

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Annexure

Annexure referred to in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 1097 for 29.07.2024 raised by Shri Pratap Chandra Sarangi, MP (LS) regarding Migrant Workers.

S.I.	State	Total Registrations
1	ANDAMAN AND NICOBAR ISLANDS	31678
2	ANDHRA PRADESH	8086141
3	ARUNACHAL PRADESH	155513
4	ASSAM	7277895
5	BIHAR	29318243
6	CHANDIGARH	183223
7	CHHATTISGARH	8464485
8	DELHI	3394130
9	GOA	71771
10	GUJARAT	11753736
11	HARYANA	5327943
12	HIMACHAL PRADESH	1971401
13	JAMMU AND KASHMIR	3478105
14	JHARKHAND	9378294
15	KARNATAKA	9651834
16	KERALA	5977126
17	LADAKH	32894
18	LAKSHADWEEP	2570
19	MADHYA PRADESH	17686647
20	MAHARASHTRA	14717936
21	MANIPUR	441971
22	MEGHALAYA	317095
23	MIZORAM	64510
24	NAGALAND	226005
25	ODISHA	13429715
26	PUDUCHERRY	185008
27	PUNJAB	5672983
28	RAJASTHAN	13956823
29	SIKKIM	40772
30	TAMIL NADU	8687210
31	TELANGANA	4390876
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	73857
33	TRIPURA	874127
34	UTTAR PRADESH	83609570
35	UTTARAKHAND	3027581
36	WEST BENGAL	26332962
	Total	298292630
